## Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4014 –JK (LD ) of 2025 DATED:- 11 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

## By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 11 - 04 - 2025

No:-LAW-OIC/04/2025

## Copy to the:-

- Learned Advocate General, J&K.
- Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Commissioner/ Secretary to Government, Cooperative Department.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Assistant Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

## Annexure to the Government Order No. 4014 - JK (LD) of 2025 dated 11.04.2025.

S.No	Case No.	Case Title	OIC	Contact details of officer
1.	WPC/573/2022	Gulshan Kumar and ors Vs UT of J&K Th. Secretary Cooperative Deptt and Ors.	Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh	devanshsharma47tbm@gm ail.com 9419226714
2.	WP(C)/2511/202 2	Amarjeet Singh And Another Vs UT of J&K th. Commissioner Secretary to Govt. Cooperative Deptt. And Ors.	Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh	devanshsharma47tbm@gm ail.com 9419226714
3.	CM(M)/98/2023	Capt. Raj Singh Bhadwal Vs Registrar Cooperative Societies UT of J&K And Ors.	Mr. Karan Gupta, Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912@gmail.co m 7889597054
4.	SWP/2383/2015	Nedhi Abrol Vs. State Th. Cooperative Deptt. And Ors.	Ms. Simranjit Kour, Asstt. Registrar, (Hqr) Coop. Societies, Jammu	Simranjit.kour@icloud.co m 8899981672
5.	T.A/5814/2021 SWP/1550/2011	Zaheen Akhter Vs D/O General Administration UT of J&K	Mr. Rohit Sharma, Asstt. Registrar, Coop. Societies, Poonch	8717013281
6.	CCP(S)/433/202 4	Kamlinder Kumar Vs Purnima Mittal Special Secretary t Govt. Cooperative Deptt.	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	k <u>ushal.sohaal8071@jk.gov.</u> <u>in</u> 8860148071
7.	T.A/138/2025	Suresh Kumar Vs Cooperative Deptt	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	k <u>ushal.sohaal8071@jk.gov.</u> <u>in</u> 8860148071
8.	WP(C)/119/2024	Shabir Ahmed & Another Vs UT of J&K th. Commissioner Secretary Cooperative Deptt And Ors	Mr. Sheikh Adil Hussain, Asstt. Registrar, Coop. Societies, Thathri	<u>Sheikhadil1304@gmail.co</u> <u>m</u> 9682180486
10.	WP(C)/1770/202 4	Prem Singh And Another Vs UT of J&K th. Commissioner Secretary to Govt. Cooperative Dept. Civil Secretariat And Ors.	Mr. Ankush Kumar, Asstt. Registrar, Coop. Societies, Kathua (CAD)	9622196070

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